

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 964
(TO BE ANSWERED ON THE 9th February 2026)

EXPANSION OF KANGRA AIRPORT

964. MS. INDU BALA GOSWAMI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the total amount proposed for compensating the families displaced due to the expansion of Kangra airport;
- (b) the number of displaced families compensated so far; and
- (c) the percentage of the land acquisition work completed for the airport expansion?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): The Airports Authority of India (AAI) has requested 369.82 acres of land from the State Government of Himachal Pradesh for the expansion of Kangra Airport. The said land has not been handed over to AAI by the State Government. As per the National Civil Aviation Policy, 2016, the responsibility for providing land for airport development, free of cost and free from all encumbrances, rests with the respective State Government. Accordingly, the payment of compensation to the rehabilitated/displaced families is also to be carried out by the concerned State Government.
